Name of the corporate debtor Date of commencement of CIRP: List of creditors as on

Clutch Auto Limited 15.02.2018 06.10.2025

## List of operational creditors (Workmen)

S No.	Name of authorised	Name of	Employee	Details of claim		Details of claim				Amount	Amount of	Amount of	Amount	Remarks
3 NO.	representative, if any	workman		Date of receipt	Amount claimed	Amount	Nature of		% of voting	of	any mutual	claim under	of claim	, if
	representative, it any	WOIKIIIaii	II II	Date of receipt			Claim		share		dues, that	verificati	not	
							Claim	related party?	snare	contingent			admitted	any
		On behalf of				admitted				ciaim	may be	on	admitted	
		347					Wages/							
	Mar Catalal Sinah	Workers			179723000.00	166461000.00		No	3.97	A 1:1	Nil	Nil	13262000.00	N.C.
1	Mr. Satpal Singh	Mr. Manbar			1/9/23000.00	100401000.00	Wages/	NO	3.97	INII	INII	INII	13262000.00	INII
2		Ali		Received on	787000.00	0.00	Salary	No		Nil	Nil	Nil	787000.00	N.C.
		Mr. Ramesh		various dates	787000.00	0.00		NO	U	INII	INII	INII	787000.00	INII
3		Chand		various dates	1458990.00	0.00	Wages/ Salary	N-		Nil	Nil	Nil	1458990.00	N.C.
3		Mr.Hari			1458990.00	0.00	Salary	No	U	INII	INII	INII	1458990.00	INII
		Narayan					Wages/							
4		Pandev			40400406.06	0.00	Salary	l	_					
4		Dava			13432186.36	0.00	Salary	No	U	Nil	Nil	Nil	13432186.36	NII
		Shankar					Wages/							
5		Poddar			1500000.00	0.00		No		Nil	Nil	Nil	1500000.00	N.C.
5		Poddar			1500000.00	0.00	Salary	No	U	NII	NII	NII	1500000.00	NII
					4404400.00		Wages/				Nil			
6		Sudama			1424433.00	0.00	Salary Wages/	No	U	Nil	NII	Nil	1424433.00	NII
7		Jhagaru Prasad			4 40 400 4 00									
		Prasau			1434804.00	0.00	Salary	No	U	Nil	Nil	Nil	1434804.00	NII
		-						ļ						-
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					199760413.36	166461000.00			3.97				33299413.36	

NOTE: 1. All claims of workers/ employees pertains to the period prior to two years from the date of commencement of liquidation.

The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only.

Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation committee.

Delhi 06.10.2025